

पशुओं के प्रति कूरता के निवारण संबंधी समिति

\* 1018. श्री सुजेत्र सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पशुओं के प्रति कूरता-निवारण अधिनियम के महत्वपूर्ण उपबंधों को लागू करने के लिए केंद्रीय सरकार ने वर्ष 1964 में एक समिति का गठन किया था और यदि हाँ, तो उसका विचलन कब किया गया तथा उनके क्या कारण थे ;

(ख) तत्सम्बन्धी अन्य व्यौरा क्या है ; और

(ग) यह समिति पुनः बनाने के लिए कब तक निर्णय लिये जाने की सम्भावना है ;

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) से (ग) : वर्ष 1964 में गठित की गई समिति 17-5-77 को मंग कर दी गई थी क्योंकि यह कारगर नहीं पाई गई थी। तथापि, स्थापना को समाप्त करने के लिए इसके सचिवालय ने 31 अगस्त, 1977 तक कार्य किया। सरकार के अनुरोध पर पशु कल्याण बोर्ड इस बात पर विचार कर रहा है कि अधिनियम के सम्बंधित प्रावधानों को कार्यान्वित करने के लिए क्या वैकल्पिक व्यवस्था की जा सकती है। उनकी सिफारिशें प्राप्त होने पर सरकार निर्णय करेगी।

**Pensionary benefits to N.F.C. Instructors under the Education Directorate, Delhi**

\* 1019. SHRI HALIMUDDIN AHMED: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many National Fitness Corps Instructors were taken over by the Directorate of Education, Delhi;

(b) how many of them have since retired;

(c) what pensionary benefits have been given to them; and

(d) how many are due for retirement during the next five years?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDUR): (a) The Directorate of Education, Delhi had absorbed 363 Instructors of the erstwhile National Discipline Scheme.

(b) One.

(c) He has been granted pensionary benefits as admissible under the Central Civil Services (Pension) Rules, 1972.

(d) Four.

**Report of Haryana Agricultural University on underground water**

\* 1020. SHRI DHAMA VIR VASISHT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of report of experts of Haryana Agricultural University that only 87 per cent of underground water in Haryana was good for irrigation, 8 per cent normal and the rest unfit for irrigation;

(b) if so, the detailed position of the underground water in other States in relation to crop irrigation;

(c) whether sprinkle irrigation can solve the problem; and

(d) if so, the steps taken to find out cheap material and technique to provide sprinkle irrigation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.